

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4093  
ANSWERED ON:18.12.2012  
CLEARANCE TO KPCL  
Shivanagouda Shri Shivaramagouda

**Will the Minister of COAL be pleased to state:**

- (a) whether the Union Government has received any request from the State Government of Karnataka for early clearances and allocation of coal for the KPCL;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Applications were received from Karnataka Power Corporation Limited (KPCL) in October, 2007, seeking long term coal linkage/Letter of Assurance (LoA) for setting up power projects at Yermarus (2x500 MW), Edlapur (500 MW) and Bellary Unit-3 (500 MW). KPCL submitted revised applications in February 2009, changing the capacity of the proposed power projects at Yermarus to 2x800 MW and that of Edlapur to 800 MW and also submitted revised application for Bellary Unit-3 (700 MW) in April, 2010. These applications were forwarded to Ministry of Power (MoP) for their comments/recommendations. The recommendations of MoP on various power projects, including the power projects of KPCL, were received in June, 2011.

(c): Coal India Limited have issued 172 LoAs for coal supply to power projects, covering the capacity of 1,08,878 MW. During the last three years of 11th Plan, capacity of about 26,000 MW has been commissioned and the balance capacity of about 82,000 MW is likely to be commissioned during 12th Plan period and beyond. Since LoAs amounting to more than 80,000 MW for setting up the power projects already exist, there is prima facie no scope for the grant of new coal linkages/LoAs for 12th Plan Power Projects.